NATIONAL COMPANY LAW TRIBUNAL **NEW DELHI BENCH**

(IB) 365 (ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.10.2017

NAME OF THE COMPANY: Mr. Vivek Gupta Vs. M/s Proactive Plast Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

For the Petitioner(s):

Mr Abhimanyu Bhandari, Advocate

Ms. Roohina Dua, Advocate Mr. Cheitanya Madan, Advocate

For the Respondent(s): Mr. Abhishek Anand, Advocate

ORDER

Reserved for orders.

(S. K. Mohapatra) Member (T)

(Ina Malhotra) Member (J)